

Declaration of Assets and Liabilities

Year : 2021

I, **AMARJEET KUMAR**, son/daughter/wife of **ANSHU KUMAR**, aged **26** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECERARIATE** service and presently working as **L.D.C** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents* :

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name ANAMIKA KUMARI	Dependent - 1 Name MUSKAN RANI	Dependent - 2 Name	Dependent - 3 Name
(i)	Cash	15000/-	8000/-	X	X	X
(ii)	Deposits in Banks, Financial institutions and Non-banking Financial Companies	SBI, Rajbhawan Patna 3030/- SBI, BVM Patna 3065/-	Canara Bank Fatuha 3105/-	X	X	X
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	X
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc.	L.I.C 10044/- Yearly L.I.C 6112/- Half Yearly SBI Life 19455/- Yearly R.D 2500/- Monthly P.P.F 500/- Monthly SB 500/-	L.I.C 11198/- Yearly L.I.C 6121/- Half Yearly R.D 500/- Monthly P.P.F 500/- Monthly	L.I.C 3366/- Quaterly S.S.A 500/- Monthly	X	X
(v)	Motor Vehicles (details of make, etc)	ONE BIKE	X	X	X	X
(vi)	Jewellery (give details of weight and value)	GOLD 50gm M.V. 240000/-	GOLD 150gm SILVER 250gm M.V. 735000/-	GOLD 10gm SILVER 100gm M.V. 60000/-	X	X
(vii)	Other assets	X	X	X	X	X

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Amarjeet Kumar
05/02/2021

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B. Details of Immovable assets

(Property in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependent – 1 Name	Dependent – 2 Name	Dependent – 3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(ii)	Non – Agricultural land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(iv)	Houses and Apartments, etc - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(v)	Other assets	X	X	X	X	X

[2] I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note : Please give separate details for each item)

Amarjeet Kumar
05/02/2021

Sr. No.		Description	Name & Address of Bank / Financial Institution (s) / Departments (s)	Amount outstanding as on 01/02/2021
(a)	(i)	Loans from Banks	SBI BVM (PERSONAL LOAN)	234000/-
	(ii)	Loans from Financial Institutions	X	X
	(iii)	Government Dues: (a) dues to departments dealing with government accomodation (b) dues to departments dealing with water supply (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) other dues, if any	X	X
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income tax Return filed. Give also Permanent Account Number (PAN)]	X	X
	(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth tax filed]	X	X
	(iii)	Sales Tax [Only in case of proprietry business]	X	X
	(iv)	Property tax	X	X

[3] Personal Details

GPF/CPE/PRAN No. :- 110053919325

Gender :- M

Date of Birth :- 02/09/1994

Class / Group :- C

Cadre :- CLERICAL

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Amarjeet Kumar.....

Name of Employee: AMARJEET KUMAR

Designation: LOWER DIVISIONAL CLERK

Department: BIHAR LEGISLETIVE ASSEMBLY, PATNA.

Place : PATNA

Date : 05/02/2021